

ORDER SHEET

C.O. No. 226/94
Registration No. 1122 of 1994 (D)

APPELANT
APPLICANT

Urm Prakash

RESPONDENT

R.K. Mehta (Sr. Elec. Eng.) & Ors.

Serial number of order and date	Brief order, mentioning reference, if necessary	How Complied with and date of compliance
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2-1-95

O.R.

A contempt

① 3.1.95 Hon. Mr. Sadas Gupta, Jm

App 226/94 in

Dir not available today, Adj. n. to 15/2/95 for orders.

C.O. 1122/94 has been filed by court.

and for the applicant on dt 20-12-94, against R.K. Mehta Sr. Elec. Eng. and ors not complying the Tribunal judgement dt 29-7-94.

Present by the Hon. Jc Mr. Maharaajin S.M. and Hon. Jc Mr. S. Dasgupta A.M.

Registrar has ordered to list the same on 3-1-95 for orders before Hon. Jc Court.

Urm
2-1-95

Bac
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